

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:30
ANSWERED ON:20.02.2006
QUALITY OF FOODGRAIN STOCKS
Libra Shri Sukhdev Singh;Patle Shri Shishupal Natthu

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether stocks of sub-standard quality of wheat and rice have been stored in the godowns of Food Corporation of India (FCI) in various parts of the country, particularly in Punjab;
- (b) if so, the details thereof;
- (c) whether raids and searches have been carried out by the Central Bureau of Investigation at various godowns of FCI in this regard;
- (d) if so, the details and the outcome thereof; and
- (e) the follow-up action taken against the officials held responsible?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a), (b), (c), (d), & (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 30 DUE FOR ANSWER ON 20.02.2006 IN THE LOK SABHA.

(a) & (b): As per the information received from FCI, a total quantity of wheat 8034 MTs and rice 136887 MTs of substandard quality comprising damaged and upgradable is stored in the godowns of FCI in various parts of the country including Punjab, the details of which are at Annexure.

(c) & (d): Yes, Sir. Joint surprise checks had been conducted by CBI along with FCI in September,2005 at 12 FCI Centres in Punjab Region in FCI district Bhatinda, Ferozepur, Faridkot and Sangrur. During the joint surprise checks, 451 samples of Rice Grade A pertaining to crop year 2004-05 were drawn and got analysed at Central Grain Analysis Laboratory, Krishi Bhawan, New Delhi. Only 13 of these samples were found to be within prescribed specifications while the remaining 438 samples were found exceeding the limit of uniform specifications, of which 91 samples were beyond Prevention of Food Adulteration Act(PFA) Limits i.e. unfit for human consumption.

(e): Three cases i.e. RCCHG 2006 A 0001, RCCHG 2006 A 0002 and RCCHG 2006 A 0003 all dated 7.1.2006 have been registered by CBI, Chandigarh against 83 FCI officials/officers including one IAS officer and 330 Private Rice Millers. Searches were also conducted on 9.1.2006 at the premises of nine FCI officers/officials.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF STARRED QUESTION NO. 30 DUE FOR ANSWER ON 20.02.2006 IN THE LOK SABHA.

SUB-STANDARD WHEAT & RICE STORED IN FCI GODOWN AS ON 1.1.2006.

(Figures in MTs)

S.No. State Wheat Rice

Damaged Upgradable Total Damaged Upgradable Total

1. Bihar	57	0	57	182	5463	5645
2. Jharkhand	0	0	0	10	0	10

3. Orissa	0	0	0	1147	0	1147	
4. West Bengal	209	0	209	368	1625		1993
5. Assam/Arunachal Pradesh	28	0	28	1392	1805	3197	
6. NEF (Meghalaya/Mizoram/Tripura)	10	0	10	294	1554		1848
7 Nagaland & Manipur	6	0	6	210	0		210
8. Jammu & Kashmir	0	0	0	1	202		203
9. Punjab	666	123	789	39464	70024		109488#
10. Rajasthan	122	0	122	3	0		3
11. Uttar Pradesh	35	0	35	15	0		15
12. Uttranchal	207	0	207	0	0		0
13. Andhra Pradesh	3	0	3	546	0	546	
14. Kerala	9	0	9	744	0	744	
15. Karnataka	9	0	9	229	0	229	
16. Tamil Nadu	0	0	0	104	0	104	
17. Gujarat	526	0	526	60	0	60	
18. Maharashtra	5818	13	5831	2713	4127		6840
19. Madhya Pradesh	175	0	175	4164	0		4164
20. Chhatisgarh	18	0	18	20	421		441

Total 7898 136 8034 51666 85221 136887

#The position for Punjab is as on 01.02.2006.